

**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
**Civil Secretariat Srinagar/Jammu.**

**Subject: -** Release of Grant-In-aid to the Bar Association for the year 2017-18.  
**Reference:-** Finance Departments U.O No. FD-VII- Bgt(10)2017-18 Dated:-20-02-2018.

**Government Order No: 757LD(Acctts)of 2018**  
**Dated:- 28 -03- 2018**

Sanction is hereby accorded to the release of funds to the tune of Rs. 9.86 lacs (Rupes Nine lacs and Eighty Six Thousand only) as Grant-In-Aid in favour of Bar Associations mentioned in Annexure "A" to this order to the extent as shown against each for the current financial year 2017-18. The Grant-In-Aid so allotted shall be utilized subject to the following conditions:-

1. The funds are kept at the disposal of the concerned Presiding Officer for disbursement in respective Bar Association.
2. The accounts of Associations shall be open to check by the Accountant General/Presiding Officer of the court concerned where from the Grant has been disbursed or any officer of Law, Justice and Parliamentary Affairs.
3. The association shall furnish to do this department utilization certificate duly countersigned by concerned Presiding Officer of the Court.
4. The expenditure shall be incurred strictly in accordance with the Codal Provisions.

The expenditure on this account will be debited to Major Head:-2014-Administration of Justice, Sub Head:-1248:-Public Prosecutors, Detailed Head:-028-Grant-In-Aid.

By order of Government of Jammu and Kashmir.

Sd/-  
(Abdul Majid Bhat)  
Secretary to Government  
Department of Law, Justice and PA.

No:-LD (Acctts) Bgt/2014/06/11/125-183

Dated: - 28 -03 -2018

Copy to the:-

1. Ld. Advocate General J&K, Jammu/Srinagar.
2. Private Secretary to Comm/Secretary to Government General Administration Department.
3. Registrar General J&K, High Court, Jammu.
4. Director General Budget, Finance Department.
5. District & Session Judge/Addl. District and Session Judge \_\_\_\_\_.
6. Sub-Judge/Munsiff/Presiding Officer of the Bar Association Concerned \_\_\_\_\_.
7. President Bar Association \_\_\_\_\_.
8. Treasury Officer \_\_\_\_\_.
9. Government Order File.
10. Concerned File.

  
(Ashok Singh)  
Director Finance

Annexure "A"

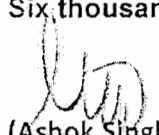
Government Order No: 757-LD(Acctts) of 2018

Dated:- 28 -03- 2018

S.No	Name of Tehsil Bar association	Funds Already Released	Funds Now Released	Upto Date Funds Released
1.	Bar Association Kangan	0.00	0.17	0.17
2.	Bar Association Chadoora	0.00	0.17	0.17
3.	Bar Association Magam	0.00	0.17	0.17
4.	Bar Association Charrar-e-Sharief	0.00	0.17	0.17
5.	Bar Association Bijbehara	0.00	0.17	0.17
6.	Bar Association Shangus	0.00	0.17	0.17
7.	Bar Association Vailoo	0.00	0.17	0.17
8.	Bar Association Dooru	0.00	0.17	0.17
9.	Bar Association Aishmugam	0.00	0.17	0.17
10.	Bar Association Qazigund	0.00	0.17	0.17
11.	Bar Association Dahmal Hanjipora	0.00	0.17	0.17
12.	Bar Association Tral	0.00	0.17	0.17
13.	Bar Association Pampore	0.00	0.17	0.17
14.	Bar Association Sopore	0.00	0.17	0.17
15.	Bar Association Boniyar	0.00	0.17	0.17
16.	Bar Association Dangiwacha	0.00	0.17	0.17
17.	Bar Association Pattan	0.00	0.17	0.17
18.	Bar Association Uri	0.00	0.17	0.17
19.	Bar Association Tangmarg	0.00	0.17	0.17
20.	Bar Association Sumbal	0.00	0.17	0.17
21.	Bar Association Gurez	0.00	0.17	0.17
22.	Bar Association Handwara	0.00	0.17	0.17
23.	Bar Association Sogam	0.00	0.17	0.17
24.	Bar Association Tangdar Karnah	0.00	0.17	0.17
25.	Bar Association Nobra	0.00	0.17	0.17
26.	Bar Association Neyoma	0.00	0.17	0.17
27.	Bar Association Drass	0.00	0.17	0.17
28.	Bar Association Sanku	0.00	0.17	0.17
29.	Bar Association Khal TSI	0.00	0.17	0.17
30.	Bar Association Zanaskar	0.00	0.17	0.17
31.	Bar Association R.S.Pura	0.00	0.17	0.17
32.	Bar Association Bishnah	0.00	0.17	0.17
33.	Bar Association Akhnoor	0.00	0.17	0.17
34.	Bar Association Chenani	0.00	0.17	0.17
35.	Bar Association Majalta	0.00	0.17	0.17
36.	Bar Association Ramnagar	0.00	0.17	0.17
37.	Bar Association Katra	0.00	0.17	0.17
38.	Bar Association Mohore	0.00	0.17	0.17
39.	Bar Association Hiranagar	0.00	0.17	0.17
40.	Bar Association Mahanpur	0.00	0.17	0.17
41.	Bar Association Basohli	0.00	0.17	0.17
42.	Bar Association Billawar	0.00	0.17	0.17
43.	Bar Association Bani	0.00	0.17	0.17
44.	Bar Association Bhaderwah	0.00	0.17	0.17
45.	Bar Association Gandoh Bhallessa	0.00	0.17	0.17
46.	Bar Association Thatrie	0.00	0.17	0.17
47.	Bar Association Batote	0.00	0.17	0.17

49	Bar Association Gool	0.00	0.17	0.17
50	Bar Association ukhral	0.00	0.17	0.17
51	Bar Association Nowshera	0.00	0.17	0.17
52	Bar Association Sunderbani	0.00	0.17	0.17
53	Bar Association Kalalote	0.00	0.17	0.17
54	Bar Association Thanna Mandi	0.00	0.17	0.17
55	Bar Association Kotranka	0.00	0.17	0.17
56	Bar Association Budhal	0.00	0.17	0.17
57	Bar Association Surankote	0.00	0.17	0.17
58	Bar Association Mendhar.	0.00	0.17	0.17
	<b>TOTAL</b>	<b>0.50</b>	<b>9.86</b>	<b>10.36</b>

(Rupes Nine lacs and Eighty Six thousand only)

  
(Ashok Singh)

Director Finance

Department of Law, Justice and PA